

comments

screenshot of Received Comment

SUBJECT	AUTHOR	POSTED IN	UPDATED
Legally as well	djhandhukia	Draft The Telecommunication Consumers Education and Protection Fund (Sixth Amendment) Regulations, 2023	09/08/2023 - 19:21

Stakeholder's Type	Consumers Advocacy Groups	Attachment File
Stakeholders Name	- None -	Add a new file
Comment Type	Comment	<input type="button" value="Choose File"/> No file chosen
Description	Legally as well administratively, Draft Resolution is essential, and drafted well accordingly.	<input type="button" value="Upload"/>
		Files must be less than 20 MB. Allowed file types: txt doc pdf docs docx .
		<input type="button" value="Save"/>



